

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.298 of 2013 and IA No. 394 of 2013

Dated: 22nd May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Gujarat State Company Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. Apporva Mishra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Soumi Guha

ORDER

Both the Parties have filed their respective Comprehensive Written Submissions after serving copy on the other side. Learned Counsel for the Board wants to make oral submissions.

Post the matter for further hearing on **10.07.2014 at. 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/js